

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 484 of 2020

IN THE MATTER OF:

Noble Resources International Pte Ltd.

...Appellant

Versus

**Rajiv Chakraborty & Ors.
(Resolution Professional of Uttam
Galva Metallics)**

...Respondents

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...Appellant

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**Rajiv Chakraborty & Ors.
(Resolution Professional of Uttam
Galva Metallics)**

...Respondents

Present:

For Appellant :

**Mr. Krishnendu Datta, Ms. Shivani Garg, Ms. Nishi
Bhankharia and Mr. Vividh Tandon, Advocates**

**For Respondents :
Fatema**

Ms. Anjali Anchayil, Mr. Ahsan Allan and Ms.

Kachwaha, Advocates for R-1

Mr. Arun Kathpalia, Senior Advocate with

**Ms. Misha and Ms. Mahima Sareen, Advocates for
R-2**

**Mr. Rohan Rajadhyaksha, Mr. Dhirajkumar Totala,
Mr. Nishant Upadhyay and Mr. Hardik Jain,
Advocates for R-3**

ORDER

(Through Virtual Mode)

28.09.2020

Due to paucity of time the matters could not be taken up.

List both the appeals 'for hearing' on **11th November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**